

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

COARM:

(IB)-299(ND)2019

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.05.2019**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s.
Parivartan Buildtech Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

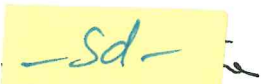
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Clarification sought. To come up for orders.


**(V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**